

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1533
TO BE ANSWERED ON 10TH DECEMBER, 2021

IMPLEMENTATION OF DBT SCHEME

1533 SHRI S. SELVAGANABATHY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of schemes, Government has announced related to Direct Benefit Transfer (DBT) and recommended it to the States;
- (b) the number of States that have accepted the scheme in toto or in part, the details thereof;
- (c) whether any State or UT has sought exemption under the scheme for distribution of free rice; and
- (d) whether considering the woes of the female members of the family wherein the heads of the families abuse the bank deposited money, would Government allow the distribution of rice instead of cash, atleast for BPL families?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER
AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): At present, Ministries/ Departments have identified and on-boarded 68 Centrally Sponsored Schemes on DBT Bharat Portal.

(b): Status of number of Centrally Sponsored Direct Benefit Transfer (DBT) Schemes identified for implementation by States by generation of DBT Code on DBT Bharat Portal is at **Annexure.**

(c)&(d): Yes Sir, Government of Puducherry had sought exemption from implementation of the National Food Security Act, 2013 in DBT (Cash) mode. However, on the advise of the Ministry of Home Affairs, the request of the Government of Puducherry was not agreed to and UT Administration was requested to continue with DBT (Cash) mode.

ANNEXURE REFERRED TO IN PART (b) OF THE UNSTARRED QUESTION NO.1533 FOR ANSWER ON 10.12.2021 IN THE RAJYA SABHA.

Status of Number of Centrally Sponsored DBT Schemes identified by State on DBT Portal

S No.	State / Union Territory	Applicable CSS Schemes	Identified Unique CSS Schemes[out of Col (3)]
1	2	3	4
1	ANDAMAN AND NICOBAR ISLANDS	59	47
2	ANDHRA PRADESH	67	61
3	ARUNACHAL PRADESH	62	61
4	ASSAM	65	64
5	BIHAR	65	41
6	CHANDIGARH	40	25
7	CHHATTISGARH	67	66
8	DELHI	53	31
9	GOA	62	53
10	GUJARAT	65	59
11	HARYANA	62	49
12	HIMACHAL PRADESH	64	58
13	JAMMU AND KASHMIR	64	53
14	JHARKHAND	65	57
15	KARNATAKA	67	56
16	KERALA	67	43
17	LADAKH	32	8
18	LAKSHADWEEP	50	7
19	MADHYA PRADESH	67	50
20	MAHARASHTRA	67	37
21	MANIPUR	64	60
22	MEGHALAYA	63	49
23	MIZORAM	58	55
24	NAGALAND	61	50
25	ODISHA	66	50
26	PUDUCHERRY	61	50
27	PUNJAB	62	54
28	RAJASTHAN	66	61
29	SIKKIM	63	43
30	TAMIL NADU	67	58
31	TELANGANA	63	6
32	DADRA NAGAR HAVELI AND DAMAN DIU	30	9
33	TRIPURA	65	64
34	UTTAR PRADESH	64	58
35	UTTARAKHAND	67	64
36	WEST BENGAL	66	45
